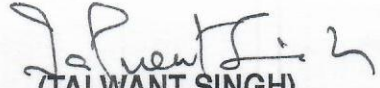


OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In partial modification of this office earlier order No. 908/33716-771/F. 3(4)/AD&SJ/Gaz/2019 dated 06.04.2019, the following cases transferred to the court of Ms. Deepali Sharma, ASJ-01 (Central) from the court of Dr. Kamini Lau, Spl. Judge (PC Act) (CBI) (Central), shall be retained with the court of Dr. Kamini Lau, Spl. Judge (PC Act) (CBI) (Central) for disposal in accordance with law :

S. No	Case No.	Titled as	Category
1	SC 27271/2016 RC 6(S)/96	CBI Vs. Ashok Kr. Chawla	O.S. Act
2	Ct. Case 1/2019, Regi. No. 429/2018	Enforcement Directorate Vs. Om Prakash Chautala	Enforcement Directorate


(TALWANT SINGH)

District & Sessions Judge (HQs)
Delhi

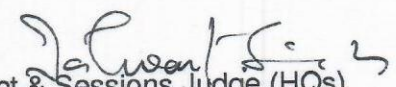
No. 927/34958-980 /F.3(4)/AD&SJ/Gaz/2019

Dated: 08 APR 2019

Copy forwarded for information & necessary action to :

Sub:- Cases transfer from the Court of Special Judge (PC Act) (CBI) (Central).

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The District & Sessions Judge cum Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi.
3. The Officers concerned.
4. The Sr.AO(J)/AO(J), Admn. Branch (I,II&III), General Branch, Filing Section (Central), Facilitation Centre, Tis Hazari Courts, Delhi.
5. The PS/Reader to undersigned.
6. The Ahlmad of the concerned courts, Tis Hazari Courts, Delhi.
7. The Secretaries, all Delhi Bar Association, Delhi/New Delhi.
8. The Website Committee (English/Hindi) Tis Hazari Courts, Delhi to display the transferred cases list on the website.
9. For uploading LAYERS.


District & Sessions Judge (HQs)
Delhi